

Annexure - 3

Name of the Corporate Debtor: Buxa Dooars Tea Co. (India) Ltd ; Date of commencement of CIRP: 12-06-2026; List of Creditors as on: 03-08-2026 List of Secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in Rs.)

Sl. No.	Name of the Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	State Bank of India	02-07-2026	11,06,69,210	11,01,09,892	Secured	Yes	Yes	NA	100.00%	-	-	-	5,59,318	Legal Charges are under verification
TOTAL			11,06,69,210	11,01,09,892	-	-	-	-	100.00%	-	-	-	5,59,318	